

Annexure – 3

Name of the corporate debtor	MALLUR SIDDESWARA SPINNING MILLS PRIVATE LIMITED (UNDER CIRP)
Date of commencement of CIRP	31/03/2023
List of creditors as on	31/03/2023

List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Govt of India, Ministry of Finance / Dept of revenue	S.Ganapathy Sundaram, Income Tax Officer, TDS Ward	N/A	17/04/2023	61,670.00	61,670.00	Statutory Dues, Interest accrues therein and Penalties	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL
2	State GST Dept, Govt of Tamil Nadu, Ministry of State Finance / Dept of revenue	The Assistant Commissioner (State Tax), Commercial Taxes Department	N/A	06/04/2023	2,140,973.00	2,140,973.00	Statutory Dues and Interest accrues therein	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL

